

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/ (IB)/2017
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. G. SATHYANARAYANA	For Petitioner	V. S. S. S.
2.	S. SARAVANAM.	For Respondent	G. R. S. S.
	G. Ramakrishna		

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the respondent is intending to settle the matter and efforts are being made in this regard and sought time for reporting the final outcome of the settlement talks. In the interest of justice, time extended at request. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)